

**Central Administrative Tribunal
Madras Bench**

OA 310/01394/2016

Dated Thursday the 20th day of September Two Thousand Eighteen

P R E S E N T

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
&
Hon'ble Mr. R.Ramanujam, Member(A)**

K. Premkumar
10-2-39, Kuppusamy Gounder Street
Jalakandapuram, Mettur (T.K.)
Salem (DT), Tamil Nadu 636 501. .. Applicant

By Advocate **Mr. T. Vijay**

Vs.

1. Union of India
Represented by the Secretary to Government
Ministry of Ayush
New Delhi.
2. The Director General
Central Council for Research in Siddha
Ministry of Ayush
Government of India
SCRI Building, Anna Government Hospital Campus
Arumbakkam, Chennai – 600 106.
3. The Research Officer
Siddha Regional Research Institute
Chellaperumal Street
Kuyavarpalayam, Puducherry – 605 013. .. Respondents

By Advocate **Mr. V. Chandrasekaran**

ORAL ORDER

Pronounced by Hon'ble Mrs. Jasmine Ahmed, Member(J)

Shri. R. Syed Mustafa, proxy counsel for Mr. T. Vijay, learned counsel for the applicant and Mr. V. Chandrasekaran, learned counsel for the respondents present.

2. Learned counsel for the respondents has produced the results before this Tribunal. We have perused the documents produced by the learned counsel for the respondents. It is seen that the applicant has secured only 20 marks. As per the learned counsel for the respondents by securing 20 marks the applicant does not come in the zone of consideration.

3. After the publication of result, learned counsel for the applicant states that he wants to withdraw the OA. Results produced before the court is returned back to the learned counsel for the respondents.

4. Accordingly OA is dismissed as withdrawn.

(R. Ramanujam)
Member (A)

AS

20.09.2018

(Jasmine Ahmed)
Member(J)